	/	iling under elevice (a	a) of out regulation	(Please click)		Peoplution Process	for Corporate Daras	na) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
i. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	21550212520	4	21072796359	99.47		477416161		<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	29	1849617	29	1825788	0.01		23829		<u>Annexure 5</u>
6	Operational creditors (Employees)	21	10382949	21	10358963	0.05		23986		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	94412236	2	82247762	0.39	12164474	0		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	33	24662605	31	18264315	0.09	4540958	1857332		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Tc	creditors)	90	21681519927	87	21185493187	100.00	16705432	479321308		